

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/149/2017
NAME OF THE PETITIONER : PALICHAL ROCK PRODUCTS PVT LTD
UNDER SECTION : 252

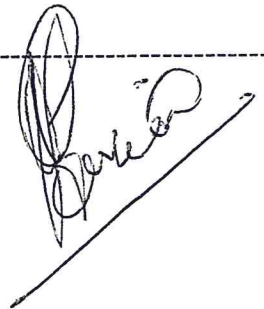
S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Georgy Kuber POS



ORDER

Representative for the Petitioner present. As seen, the Application has been filed by one of the Directors who have not complied with the provisions of the Companies Act for last five years and by Operation of Law, he stands disqualified. He is not entitled to file the Application. The Representative for the Applicant is directed to amend the Application accordingly. The **Registry** is directed to issue notice to RoC for filing the report. Put up on **05.01.2018 at 10.30 A.M.**

ghk

sd
MEMBER (JUDICIAL)